

Dated: 01.10.2026

ORDER NO. 136 of 2026 (Revised)

Hon'ble Officiating President, CESTAT is pleased to partially modify the roster order no. 127 of 2026 for **CESTAT, New Delhi** From **05.10.2026** to **16.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.10.2026 to 06.10.2026 and From 12.10.2026 to 14.10.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial), Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 07.10.2026 To 09.10.2026 and From 15.10.2026 to 16.10.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial), Ms. Hemambika R. Priya, Hon'ble Member (Technical)	All Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar